

10

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1325/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

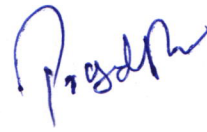

NAME OF THE PARTIES: Shree Sai Industries Pvt.Ltd.
V/s.
Hi-tech Engineering Corporation India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|----|-----------------|----------|--|
| 10 | Chestermy Nikke | Advocate | |
| | Prascel Sonenka | Advocate | |
| | D. B. SHROFF | Adv. | |

ORDER

CP No. 1325/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

For the Petitioner's side submission heard, Respondent's side submission also been part heard, list this matter for filing written submissions by both the sides and hearing on 14.09.2017.

List this matter on 14.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)